

New schemes for organised and unorganised sector

†1880. MS. SAROJ PANDEY : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state.

(a) the details of the new schemes which have been implemented for the labourers of organised and unorganised sector from the year 2014 till date; and

(b) the number of labourers of the country registered under these schemes and the details of facilities provided to them till date?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) The details of the new schemes which have been implemented for the labourers of organised and unorganised sector from the year 2014 are as follows:

(i) Schemes implemented for the benefits of the organized Sector:

(a) **Pradhan Mantri Rojgar Protsahan Yojana (PMRPY)** : Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) was launched with the objective to incentivize employers for creation of new employment. Under the scheme, Government of India paid Employer's full contribution *i.e.* 12% towards Employees' Provident Fund (EPF) and Employees' Pension Scheme (EPS) both (as admissible from time to time) for a period of three years for the new employees through Employees' Provident Fund Organisation (EPFO). The last date for registration under PMRPY was 31st March, 2019. The beneficiaries registered up to 31st March, 2019 will receive the benefit for 3 years from the date of registration under the scheme. Till 31st March, 2019, benefits have been given to 1.45 lakh establishments covering 1.18 crore beneficiaries.

(b) **Atal Beemit Vyakti Kalyan Yojna** : The ESI Corporation launched a scheme named Atal Beemit Vyakti Kalyan Yojana *w.e.f.* 01.07.2018 on pilot basis for an initial period of two years. This scheme is a welfare measure for employees covered under Section 2(9) of ESI Act, 1948, in the form of cash compensation upto 90 days, once in a lifetime, to be claimed after three months in one or more spells for being rendered

†Original notice of the question was received in Hindi.

unemployed, provided the employee had completed two years of Insurable employment and has contributed not less than seventy eight (78) days in each of the four half yearly consecutive contribution periods immediately preceding to the claim of the relief. The relief shall not exceed twenty five percent (25%) of the average earning per day. All the Insured Persons (IPs) are eligible for availing relief under the Atal Beemit Vyakti Kalyan Yojana. There is no need of being registered separately under the Atal Beemit Vyakti Kalyan Yojana. As the relief under the Atal Beemit Vyakti Kalyan Yojana can be availed only on being rendered unemployed, all the Insured Persons fulfilling the contributory and other condition are eligible for availing this relief in contingency of unemployment. Hence all IPs covered under ESI Scheme are covered under Atal Beemit Vyakti Kalyan Yojana. Till September, 2019, total 58 numbers of Insured Persons throughout country have availed relief of ₹ 453009/- under the scheme.

(ii) Schemes implemented for the benefits of the unorganised Sector:

(1) **Life and disability cover:** In June, 2017, Government has converged Aam Aadmi Bima Yojana with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY).

Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) provide insurance cover to unorganised workers. Pradhan Mantri Jeevan Jyoti Bima Yojana provides life insurance cover of ₹ 2 lakh on payment of premium of ₹ 330 per annum. PMJJBY is available to people in the age group of 18 to 50 years. Pradhan Mantri Suraksha Bima Yojana provides insurance coverage of ₹ 2 lakh on accidental death or full disability, and ₹ 1 lakh on partial disability on payment of premium of ₹ 12 per annum. The Scheme is available to people in the age group 18 to 70 years. The total premium of ₹342/- is shared equally between the State Government and Central Government. The details of beneficiaries for the last three years is given in the Statement [Refer to the Statement-I appended to answer to USQ No. 1877 (part a to c)]

(2) **Old age protection:-**

(a) Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) - Ministry of Labour and Employment has launched Pradhan Mantri Shram Yogi Maan-dhan

(PM-SYM) Yojana in February, 2019 which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of ₹3000/- on attaining the age of 60 years. The unorganised workers in the age group of 18- 40 years whose monthly income is ₹15000/- or less and not a member of Employees' Provident Fund Organisation/Employees' State Insurance Corporation/National Pension Scheme can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. The list of beneficiaries under PM-SYM are given in the Statement. [Refer to the Statement-II appended to answer to USQ No. 1862 part (a) to (e)].

- (b) National Pension Scheme (NPS) for Traders- National Pension Scheme for Traders, Shopkeepers and Self-Employed Persons (originally proposed name was, Pradhan Mantri Laghu Vyapari Maan-dhan Scheme) has been launched on 12.09.2019. It is a voluntary and contributory pension scheme. Enrolment to the Scheme is done through the Common Service Centres, with its network of 3.50 lakh Centres across the country. In addition eligible persons can also self-enroll through visiting the portal *www.maandhan.in*. The traders in the age group of 18-40 years with an annual turnover, not exceeding ₹1.5 crore and who are not a member of EPFO/ESIC/NPS/PM-SYM or an income tax payer, can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Subscribers, after attaining the age of 60 years, are eligible for a monthly minimum assured pension of ₹3,000/-.

Gaining employment through NCS project

1881. SHRI AKHILESH PRASAD SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Model Career Centres (MCCs) under the National Career Service (NCS) project established in the last two years, State-wise;
- (b) the number of persons who have gained employment through the NCS project, in the last two years, State-wise;